

For the month of August, 2021

Sl. No.	Nature of the Case	Year	Status	Remarks	No. of cases disposed in the present month along with the Case no. and Year	No. of cases replaced due to disposal in the present month	%age of disposal in the present month	No. of cases(nature & proceedings) with stayed proceedings	No. of cases replaced due to stayed proceedings	No. of cases transferred to other Judgeship along with the case no. in detail	No. of case (Nature & year) replaced due to Cases transfer to other Judgeship
1	2	3	4	5	6*	7*	8	9**	10**	11***	12***
1	Sessions Trial	324(S)/86	Appearance			7*				11***	
2	Execution case	26/89	Step						
3	G.R	132/91	Evidence								
4	Sessions Trial	369/93	Arguments								
5	G.R	202/96	Evidence								
6	Execution case	08/97	Filing rejoinder								
7	G.R	112/01	Evidence								
8	G.R	205/01	Evidence								
9	G.R	272/01	Evidence								
10	Sessions Trial	86(S)/02	Evidence								
11	Title Suit	09/03	Rejoinder								
12	G.R	175/03	Evidence								
13	Title Suit	02/04	Filing substitution petition								
14	G.R	23/04	Appearance								
15	Vigilance Case	26/04	Evidence								
16	C/7	102/05	Statement								
17	G.R	277/05	Evidence								
18	C/7	888/05	Defence Evidence								
19	C/7	898/05	Evidence after Charge								
20	C/7	929/05	Defence Evidence								

Statement Clerk
Civil Court, ChaibasaCourt Manager
Civil Court, ChaibasaRegistrar
Civil Court, ChaibasaPrincipal District & Sessions Judge,
Singhbhum West at Chaibasa

List of disposed of Title Appeal/ Miscellaneous Appeals of the Judgeship :- West Singhbhum at Chaibasa
(In Compliance of Hon'ble High Court Letter no. General Letter No. 02/2014/R&S dated 21.10.2014)
Month & Year :- August' 2021

Sl.No	Name of the officer with designation	No of Title Appeals/ Civil Appeal				No of Misc. Appeals/ Civil Misc. Appeal			
		Pending on the first day of the reported period	Pending at the end of the month	Contested disposal with Appeal Number	Uncontested disposal with Appeal Number	Pending on the first day of the reported period	Pending at the end of the month	Contested disposal with Appeal Number	Uncontested disposal with Appeal Number
1	Sri Manoranjan Kavi, Principal District & Sessions Judge, Chaibasa	46	46	1	1
2	Sri. Rama Kant Mishra District & Additional Sessions Judge- 1, Chaibasa	3	3
3	Sri Dinesh Rai, District and Addl. Sessions Judge,-II-cum-Special Judge (Anti Corruption Bureau), Chaibasa.	2	2
4	Sri. Shayam Nandan Tiwary District & Additional Sessions Judge- III, Chaibasa	3	1	<u>Civil Appeal-09/2019</u> <u>2</u> <u>Civil Appeal -12/2019</u>
5	Sri Ravi Shankar Mishra, District & Addl. Sessions Judge-IV, Chaibasa

Statement Clerk,
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar,
Civil Court, Chaibasa

Principal District & Sessions Judge
Singbhum West, Chaibasa

List of disposed of Title Appeal/ Miscellaneous Appeals
(In Compliance of Hon'ble High Court Letter no. General Letter No. 02/2014/R&S dated 21.10.2014)
Month & Year:- March,2021

Name of the officer with designation	No of Title Appeals/ Civil Appeal				No of Misc. Appeals/ Civil Misc. Appeal			
	Pending on the first day of the reported period	Pending at the end of the month	Contested disposal with Appeal Number	Uncontested disposal with Appeal Number	Pending on the first day of the reported period	Pending at the end of the month	Contested disposal with Appeal Number	Uncontested disposal with Appeal Number
District & Addl. sessions Judge-IV Chalbasa							

List of disposed of Title Appeal/ Miscellaneous Appeals
(In Compliance of Hon'ble High Court Letter no. General Letter No. 02/2014/R&S dated 21.10.2014)
Month & Year:- March,2021

Name of the officer with designation	No of Title Appeals/ Civil Appeal				No of Misc. Appeals/ Civil Misc. Appeal			
	Pending on the first day of the reported period	Pending at the end of the month	Contested disposal with Appeal Number	Uncontested disposal with Appeal Number	Pending on the first day of the reported period	Pending at the end of the month	Contested disposal with Appeal Number	Uncontested disposal with Appeal Number
District & Addl. sessions Judge-IV Chalbasa							

Monthly statement regarding Motor Accident Claim Case of the Judgeship of Singhbhum West at Chaibasa for the month August,2021 (In compliance of Hon'ble court's letter no. 1116-1131/R & S dated 23.04.2013)

Opening Balance of Motor Accident Claim Case at the beginning of the month	Institution of Motor Accident Claim Case during the month	Disposal of Motor Accident Claim Case during the month	Pendency of Motor Accident Claim Case at the end of the month
148	3	4	147

Statement Clerk,
Civil Court,Chaibasa

Court Manager
Civil Court,Chaibasa

Registrar,
Civil Court,Chaibasa

Principal District & Sessions Judge
Singhbum West at Chaibasa

Name of the Judgeship – Singhbhum West at Chaibasa. (as on 31.08.2021)

Statement regarding Pendency of the G.R. Cases Prior to deleting awaiting Final Form and after deleting awaiting Final Form and Pendency of Complaint Cases Prior to deleting the cases in which the Complaint cases were sent for Institution U/S 156(3) Cr.P.C. And after deleting those cases. (In compliance of Hon'ble Court's letter no.153-174/R&S dated 05.01.2012)

Pendency of the G.R. Cases Prior to deleting awaiting Final Form	Pendency of the G.R. Cases after deleting awaiting Final Form	Pendency of Complaint Cases Prior to deleting the cases in which the Complaint cases were sent for Institution U/S 156(3) Cr.P.C.	Pendency of Complaint Cases after deleting the cases in which the Complaint cases were sent for Institution U/S 156(3) Cr.P.C.		
4936	3556	980	973		

Note: As per new nomenclature, pendency of GR cases includes FF Acceptance, POCSO Act and complaint cases includes C/1, C/2, C/3 & C/7 cases

Statement Clerk
Civil Court, Chaibasa.

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court, Chaibasa.

Principal District & Sessions Judge,
Singhbhum West at Chaibasa.

Statement of Cases Pending for Acceptance of Final Report for the Month of August, 2021 of the Judgeship of Singhbhum West at Chaibasa.(Vide Hon'ble High Court's Letter no.657-78/R&S Dated 15.07.2011)

Sl. No.	Name of Court	Opening Balance	Received	Disposal	Pending at the end of Month
1	The Sessions Judge,Chaibasa	1	-	-	1
2	The Additional Sessions Judge-I-Cum-Spl.Judge,SC/ST Act. Chaibasa	2	-	-	2
3	The Additional Sessions Judge-II-Cum-Spl.Judge,Vigilance cases,Chaibasa.	4	-	-	4
4	Senior Civil Judge no.II- Cum-C.J.M.-Cum-1st Assistant Sessions Judge, Chaibasa.	49	13	9	53
5	Senior Civil Judge no.I-cum-A.C.J.M.-Cum- IInd Assistant Sessions Judge, Chaibasa	16	18	10	24
6	S.D.J.M. -cum-Addl.Civil Judge(Jr.Division) Porahat at Chaibasa.	222	8	230
7	SDJM Sadar, Chaibasa	58	4	4	58
8	Railway Judl. Magistrate, Chakradharpur at Chaibasa.	142	4	146
9	Shri Tausif Meraj, J.M. 1 st Class, Chaibasa	26	1	5	22
10	Shri Rishi Kumar, J.M.Ist class, Porahat at Chaibasa	51	4	9	46
Total		571	52	37	586

Statement of Cases Pending for Acceptance of Final Report in Which Protest Petition Filed for the Month of August,2021 of the Judgeship of Singhbhum West at Chaibasa. (Vide Hon'ble High Court's Letter no.657-78/R&S Dated 15.07.2011)

Sl. No.	Name of Court	Opening Balance	Received	Disposal	Converted into Complaint Case	Pending at the end of Month
1	The Sessions Judge,Chaibasa	-	-	-	-	-
2	The Additional Sessions Judge-I-Cum-Spl.Judge,SC/ST Act.Chaibasa	-	-	-	-	-
3	The Additional Sessions Judge-II-Cum-Spl.Judge,Vigilance cases,Chaibasa.	-	-	-	-	-
4	Senior Civil Judge no.II- Cum-C.J.M.-Cum-1st Assistant Sessions Judge, Chaibasa.	-	-	-	-	-
5	Senior Civil Judge no.I-cum-A.C.J.M.-Cum- IInd Assistant Sessions Judge, Chaibasa	1	-	-	-	1
6	S.D.J.M. -cum-Addl.Civil Judge(Jr.Division) Porahat at Chaibasa.	1	-	-	-	1
7	SDJM Sadar, Chaibasa	-	-	-	-	-
8	Railway Judl. Magistrate, Chakradharpur at Chaibasa.	-	-	-	-	-
9	Shri Tausif Meraj, J.M. 1 st Class, Chaibasa	-	-	-	-	-
10	Shri Rishi Kumar, J.M.Ist class, Porahat at Chaibasa	-	-	-	-	-
Total		2	-	-	-	2

Statement Clerk
Civil Court,Chaibasa.

Court Manager
Civil Court, Chaibasa

Registrar,
Civil Court, Chaibasa.

Principal District & Sessions Judge,
Singhbhum West at Chaibasa.

Compliance report in reference to Hon'ble Court's letter No- 33828 dated 29.11.17 read with office order No 04/Adm. Misc./2016 Dated 27.05.2017 for the month of August,2021

S. No.	Lower Court Case No.	Name Of the Court/ Judgeship	High Court Case No.	Dispatch/ Memo No. /Date	Name of the Staff Receiving the L.C.R	Compliance in terms of Office Order No. 04/Adm. Misc./2016
1						Nil

Statement Clerk,
Civil Court, Chalbasa

Court Manager
Civil Court, Chalbasa

Registrar
Civil Court, Chalbasa

Principal District & Sessions Judge,
Singhbhum West at Chalbasa

Nature of Cases	Cases related to offences, punishable more than 7 yrs			Case related to the Offences, punishable upto 7 yrs			Total pendency	Institution/Addition of cases during the month/ cases received by transfer or remand from other Judgeship or otherwise	Transfer or remand of the cases to other Judgeship during the month	No. of Accused examined u/s 313 Cr.P.C	Witnesses Fully examined (Examined, Cross examined & Discharged)during month	No. of cases in which Charges Framed		Disposal		No. of Bail Matters(BA/ABA)DISPOSED OF	No. of Misc/L/A** disposed of	No. of cases referred for disposal via ADR Mechanism including Plea Bargaining	Disposal of Cases through ADR *mechanisms including Plea Bargaining, Lok Adalat, Mediation, etc.	No. of cases forwarded for lodging FIR. u/s 156 (3) Cr.P.C.	No. of cases under which inquiry & further proceeding commenced	No. Of cases in which Final Form/Protest petition Accepted	Pendency of Cases at the end of the month			No. of cases of which the proceedings stayed at the end of the month	Nature of the Cases	Pendency of the cases at the beginning of the month			Institution/Addition of cases during the month/ suits received by transfer or remand from other courts or otherwise	Transfer or remand of the suits to other courts during the month	Witnesses fully examined (Examined, Cross Examined & Discharged)during month	Disposal		No. of Misc/L/A** disposed of	No. of cases referred for resolution u/s 89 of CPC.	Disposal of Cases through ADR* mechanisms including Plea Bargaining, Lok Adalat, Mediation, etc.	Pendency of Cases at the end of the month			No. of cases of which the proceedings stayed at the end of the month	No. court working day					
	Less than 5 yrs	Between 5-10 yrs	More than 10 yrs	Contested Cases	Uncontested Cases	Contested Cases						Uncontested Cases	Less than 5 yrs	Between 5-10 yrs	More than 10 yrs								Less than 5 yrs	Between 5-10 yrs	More than 10 yrs			Less than 5 yrs	Between 5-10 yrs	More than 10 yrs																		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35	36	37	38	39	40	41	42	43	44	45	46	47		
Sessions Trial	889	184	27	-	-	-	1100	61	32	17	88	23	5	2	-	-	-	-	-	-	-	912	183	27	1122	-	50	3	1	54	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Criminal Revision	-	-	-	-	-	-	5	6	1	-	-	-	1	-	-	-	-	-	-	-	-	10	7	1	10	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Criminal Appeal	-	-	-	-	-	-	25	3	1	-	-	-	-	-	-	-	-	-	-	-	-	18	8	1	26	-	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
N.D.P.S Case	21	8	2	-	-	-	31	2	1	-	-	1	-	-	-	-	-	-	-	-	-	24	8	-	32	-	7	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
SC/ST Case	33	4	-	-	-	-	37	2	-	-	-	2	-	1	-	-	-	-	-	-	-	34	4	-	38	-	146	1	1	148	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Confiscation Appeal	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Criminal Misc.	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	1	-	13	1	-	14	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
G.R.(Protection of Children from Sexual offences Act,2012)	118	7	13	-	-	-	138	4	-	1	2	5	3	-	-	-	-	-	-	-	132	7	-	139	-	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
G.R.(Children)	12	-	-	-	-	-	12	-	-	-	-	-	-	-	-	-	-	-	-	-	12	-	-	12	-	4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Vigilance Case	105	8	11	-	-	-	124	1	-	1	1	-	-	-	-	-	-	-	-	-	106	8	11	125	-	11	-	11	-	11	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Original Maintenance case	-	-	-	-	-	-	120	3	-	2	-	-	-	-	-	-	-	-	-	-	123	-	-	123	-	300	33	19	352	6	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Misc. Petition (u/s 125(3) & 127 Cr.P.C.)	-	-	-	-	-	-	31	-	-	-	-	-	-	-	-	-	-	-	-	-	21	10	-	31	-	63	18	26	107	18	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Cr. Misc. Appeal	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	10	1	1	12	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
G.R. Cases	3	-	-	-	-	-	511	75	3360	101	43	88	14	19	34	64	3	3	-	-	27	2829	501	75	3405	13	69	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Complaint Case	-	-	-	-	-	-	714	208	31	953	26	5	4	2	4	-	-	-	-	-	735	207	31	973	14	69	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Criminal Misc. Case	-	-	-	-	-	-	22	9	12	43	-	-	-	-	-	-	-	-	-	-	22	9	12	43	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Railway Act Cases	-	-	-	-	-	-	284	207	84	575	85	81	1	4	76	8	-	-	-	-	293	207	84	584	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Criminal Misc. Application	-	-	-	-	-	-	116	253	3	-	-	-	-	-	234	-	-	-	-	-	132	-	-	132	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
Electricity Act Cases	-	-	-	-	-	-	109	4	1	114	19	-	-	-	-	-	-	-	-	-	128	4	1	133	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
Ball Petition	-	-	-	-	-	-	41	79	5	-	-	-	-	-	76	-	-	-	-	-	39	-	-	39	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
Anticipatory Bail petition	-	-	-	-	-	-	29	45	2	-	-	-	-	-	39	-	-	-	-	-	33	-	-	33	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-		
NOTE	* Name the ADR Mechanism used in disposal of the cases. **As Inadvisatory Application																																															
The columns which are not relevant for the particular court to be remarked as N.A. (Not Applicable)																																																
GROSS TOTAL																																																
PENDING																																																
A																																																
B																																																
C																																																
D																																																
(A+B+C+D)																																																
Disposal																																																
%Age of Disp. During the Month																																																
Pendency of Cases at the end of the month are based on year of institution																																																
Statement Clerk Civil Court, Chabasa																																																
Court Manager Civil Court, Chabasa																																																
Registrar Civil Court, Chabasa																																																
Principal District & Sessions Judge Singbhum West, Chabasa																																																

NATURE	A	B	C	D	(A+B+C+D)	Disposal	%Age of Disp. During the Month
CIVIL	788	30	-	-	818	17	2.08
Criminal	6785	529	37	37	7314	385	5.26
TOTAL	7373	559	37	37	8132	402	4.94

Fast Track Court

Select Terrestrial Jurisdiction Jharkhand
Current Date 04/09/21
Data for the month of : August,2021

- 1 Name of the District : Singhbhum West at Chaibasa
- 2 No. of Functional Courts : 3
- 3 Balance cases brought forward from previous month : 292
- 4 New cases Registered in the month : 07
- 5 Total cases Disposed of the month : 01
- 6 Total pending cases at the end of the month : 298

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Family Court

Select Terrestrial Jurisdiction Jharkhand
Current Date 04/09/21
Data for the month of : August,2021

- 1 Name of the District : Singhbhum West at Chaibasa
- 2 No. of Functional Courts : 1
- 3 Balance cases brought forward from previous month : 277
- 4 New cases Registered in the month : 07
- 5 Total cases Disposed of the month : 09
- 6 Total pending cases at the end of the month : 275

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks

SC/ST Courts Designated

Select Terrestrial Jurisdiction Jharkhand
Current Date 04/09/21
Data for the month of : August,2021

1 Name of the District : Singhbhum West at Chaibasa

2 No. of Functional Courts : 1

3 Balance cases brought forward from previous month : 37

4 New cases Registered in the month : 02

5 Total cases Disposed of the month : 01

6 Total pending cases at the end of the month : 38

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks :-01 Case record which is shown in disposed of row is amalgamated with original case record

Courts Designated for Children under the POCSO Act

Select Terrestrial Jurisdiction Jharkhand
Current Date 04/09/21
Data for the month of : August,2021

1 Name of the District : Singhbhum West at Chaibasa

2 No. of Functional Courts : 2

	Addl. Sessions Judge-I, Chaibasa	Addl. Sessions Judge-III, Chaibasa	Total
3 Balance cases brought forward from previous month	89	36	125
4 New cases Registered in the month	3	0	3
5 Total cases Disposed of in the month	2	1	3
6 Total pending cases at the end of the month	90	35	125

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks :- *No exclusive court for trial of cases under POCSO Act is presently existing in this Judgeship.

Special Courts dealing Criminal Cases involving MP.s/MLAs

Select Terrestrial Jurisdiction Jharkhand
Current Date 04/09/21
Data for the month of : August,2021
1 Name of the District : Singhbhum West at Chaibasa
2 No. of Functional Courts : Nil
3 Balance cases brought forward from previous month : -----
4 New cases Registered in the month : -----
5 Total cases Disposed of the month : -----
6 Total pending cases at the end of the month : -----

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks :- *No special courts for trial of cases involving MP.s/MLAs is presently existing in this judgeship

Total Cases of Sexual Offences

Select Terrestrial Jurisdiction Jharkhand
Current Date 04/09/21
Data for the month of : August,2021
1 Name of the District : Singhbhum West at Chaibasa
2 No. of Functional Courts : 3
3 Balance cases brought forward from previous month : 219
4 New cases Registered in the month : 04
5 Total cases Disposed of the month : 02
6 Total pending cases at the end of the month : 221

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks :-

Statement Clerk
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court ,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

Fast Track Court (Revised)

Select Terrestrial Jurisdiction Jharkhand
Current Date 03/04/21
Data for the month of : March,2021
1 Name of the District : Singhbhum West at Chaibasa
2 No. of Functional Courts : 3
3 Balance cases brought forward from previous month 268
4 New cases Registered in the month :
5 Total cases Disposed of the month :
6 Total pending cases at the end of the month : 268

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)

+ New cases Registered(4)-Total cases Disposed of in the month(5)

* 61 cases related to POCSO has been removed from the Row No. 03 under heading 'Balance of cases brought forward from the previous month

Statement Clerk,I/c
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court ,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

Fast Track Court

Select Terrestrial Jurisdiction Jharkhand
Current Date 03/04/21
Data for the month of : March,2021
1 Name of the District : Singhbhum West at Chaibasa
2 No. of Functional Courts : 3
3 Balance cases brought forward from previous month 325
4 New cases Registered in the month :
5 Total cases Disposed of the month :
6 Total pending cases at the end of the month :

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks 09 cases shown in disposal row of FTC court in which, 05 cases transferred to the Court of Addl. Sessions Judge-III, Chaibasa.

Statement Clerk
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court ,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

Family Court

Select Terrestrial Jurisdiction

Jharkhand

Current Date

03/04/21

Data for the month of

: February,2021

1 Name of the District

: Singhbhum West at Chaibasa

2 No. of Functional Courts

: 1

3 Balance cases brought forward from previous month

: 234

4 New cases Registered in the month

: 16

5 Total cases Disposed of the month

:07

6 Total pending cases at the end of the month

: 243

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks

Statement Clerk
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court ,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

SC/ST Courts Designated

Select Terrestrial Jurisdiction Jharkhand
Current Date 04/03/21
Data for the month of : February,2021

1 Name of the District : Singhbhum West at Chaibasa
2 No. of Functional Courts : 1
3 Balance cases brought forward from previous month : 34
4 New cases Registered in the month :
5 Total cases Disposed of the month : 01
6 Total pending cases at the end of the month : 33

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks

Statement Clerk
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court ,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

Courts Designated for Children under the POCSO Act (Revised)

Select Terrestrial Jurisdiction	Jharkhand	
Current Date	15/03/2021	
Data for the month of	: February,2021	
1 Name of the District	: Singhbhum West at Chaibasa	
2 No. of Functional Courts	: 2	
	Addl. Sessions Judge-I, Chaibasa	Addl. Sessions Judge-III, Chaibasa
3 Balance cases brought forward from previous month	61	32
4 New cases Registered in the month	2	Received-05
5 Total cases Disposed of in the month	Disposed of-01 Transferred-05
6 Total pending cases at the end of the month	57	37

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks :- *No exclusive court for trial of cases under POCSO Act is presently existing in this Judgeship.

Statement Clerk,I/c
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court ,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

Total

93

2

1

94

Special Courts dealing Criminal Cases involving MP.s/MLAs

Select Terrestrial Jurisdiction Jharkhand

Current Date 04/03/21

Data for the month of : February,2021

1 Name of the District : Singhbhum West at Chaibasa

2 No. of Functional Courts : Nil

3 Balance cases brought forward from previous month : -----

4 New cases Registered in the month : -----

5 Total cases Disposed of the month : -----

6 Total pending cases at the end of the month : -----

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks :- *No special courts for trial of cases involving MP.s/MLAs is presently existing in this judgeship

Statement Clerk
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court ,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

Total Cases of Sexual Offences

Select Terrestrial Jurisdiction

Jharkhand

Current Date

04/03/21

Data for the month of

: February,2021

1 Name of the District

: Singhbhum West at Chaibasa

2 No. of Functional Courts

: 3

3 Balance cases brought forward from previous month

: 179

4 New cases Registered in the month

: 05

5 Total cases Disposed of the month

: 07

6 Total pending cases at the end of the month

: 177

Note:- Total pending cases(5)=Balance cases brought forward from previous month(3)
+ New cases Registered(4)-Total cases Disposed of in the month(5)

Remarks :- 07 cases shown in disposal row in which, 05 cases transferred to the Court of
Addl. Sessions Judge-III, Chaibasa.

Statement Clerk
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court ,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

Statement regarding pendency and disposal of Petty Cases of the Judgeship of West Singhbhum at Chaibasa for the Month of August, 2021

Name of the Court	Opening Balance of the month	Instituted	Transferred	Received	Total	No. of cases disposed during the month	Pendency at the end of the month
Chief Judicial Magistrate, Chaibasa	67	67	67
Addl. Chief Judicial Magistrate, Chaibasa	3	3	3
S.D.J.M. Porahat, Chaibasa	8	8	8
S.D.J.M. Sadar, Chaibasa	1	1	1
Rly. Magistrate, Chakradharpur	Chaibasa	Chaibasa
	0	0
	Tata	Tata
Total	0	0
	0	0
Sri Shiyam Chourasiya, P.M, Juvenile Justice Board, Chaibasa	0	0
Sri Tausif Meraj, J.M.1st Class, Chaibasa	28	28	28
Sri Rishi Kumar J.M.1st Class, Porahat at Chaibasa	0
Total	107	107	107

Cr. Sheristedar,
Civil Court, Chaibasa

Registrar,
Civil Court, Chaibasa

Principal District & Sessions Judge
West Singhbhum at Chaibasa

**Statement regarding pendency and disposal of Petty Cases of the Judgeship of West Singhbhum at Chaibasa for the
2nd Quarter, 2018**

Name of the Court	Opening Balance of the 1 st Quarter	Instituted	Transferred	Received	Total	No. of cases disposed during the 2 nd Quarter	Pendency at the end of 2 nd Quarter
Chief Judicial Magistrate, Chaibasa	133	0	87	0	46	0	46
Addl. Chief Judicial Magistrate, Chaibasa	7	8	0	7	22	6	16
S.D.J.M. Porahat, Chaibasa	15	0	0	0	15	1	14
S.D.J.M. Sadar, Chaibasa	1	0	0	55	56	1	55
Rly. Magistrate, Chakradharpur	Chaibasa 0	0	0	0	Chaibasa 0	0	Chaibasa 0
	Tata 0	0	0	0	Tata 0	0	Tata 0
	Saraikeela 0	0	0	0	Saraikeela 0	0	Saraikeela 0
Total	0	0	0	0	0	0	0
Ms Kumari Jiv P.M, Juvenile Justice Board, Chaibasa	0	0	0	0	0	0	0
Sri Shivam Chourasiya, J.M.1st Class, Chaibasa	1	0	0	25	26	0	26
Total	157	8	87	87	165	8	157

Cr. Sheristedar,
Civil Court, Chaibasa

Registrar,
Civil Court, Chaibasa

Principal District & Sessions Judge
Chaibasa

Consolidated statement regarding NDPS case for the month of August,2021 of the Judgeship of Singhbhum West at Chaibasa (In compliance of Hon'ble Courts letter No. 1140-61/ R&S Dated 06.05.2013)

Month	Opening Balance	Institution/ re-instituted	Disposal	Closing balance (Pendency)
August, 2021	31	1	32

Statement Clerk,
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar,
Civil Court, Chaibasa

Principal District & Sessions Judge
West Singhbhum, Chiabasa

Data/Information regarding pendency of FC(Family Courts) & FTC (Fast Track Courts) as on 31.08.2021
In compliance to Hon'ble Court's Letter No. 312/R&S dated 07.09.2018

Name of Judgeship	Court	Month	Number of cases			
			Beginning of the month	Instituted during the month	Disposed of during the month	Pending at the end of the month
West Singhbhum, Chaibasa	Family Court (FC)	August	277	7	9	275
			292	7	1	298
	Fast Track Court (FTC)*					

Note :-* In view of the Hon'ble Court's letter no. 1590/Apppt. Dated 05.04.2018 and this office Order No 148/2018 dated 24.04.20018 and 316/2019 dated 04.11.2019 three Courts (Court of Sessions Judge, Addl. Sessions Judge-I & Addl. Sessions Judge-IV, Chaibasa) have been nominated as Fast Track Court for trial & disposal of cases related to Crime against Women.

Statement Clerk Court Manager Registrar Principal District & Sessions Judge
 Civil Court, Chaibasa Civil Court, Chaibasa Civil Court, Chaibasa Singhbhum West, Chaibasa

PENDENCY/ ARREARS IN THE JUDGESHIP OF:- SINGHBHUM WEST AT CHAIBASA.

(In Compliance of Hon'ble High Court's Letter No. 292-315 Dated-22.01.2016

FOR THE MONTH OF :August, 2021

S.No.	Opening Balance			Institution during the month			Disposal During the month			Closing Balance at the end of the month			%increase or decrease in pendency vis a vis previous month			Disposal of Cases which are more than 5 years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	788	6785	7573	30	529	559	17	385	402	801	6929	7730	1.65	2.12	2.07	1	13	14	108	1397	1505

Statement Clerk
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar
Civil Court, Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa

Scheme on setting up Fast Track Special Courts for Rape and POCSO Act cases (Revised report)

Progress Update-Month August,2021

State: Jharkhand High Court: High Court of Jharkhand

A. Data from Exclusive POCSO Courts sets up under FTSC Scheme ONLY

Sl. No	District (Name of the District)	Functional Courts	No. Cases transferred	New cases registered	Total cases disposed in the month	Total Pending cases at the end of the month	Pending cases >5 years out of Total pending cases in Col. No.7 the end of the month
1	West Singhbhum at Chalbasa	3	4	5	6	7	8
		Nil*

Note:.* No any exclusive court for trial of cases under POCSO Act is presently existing in this judgeship.

Progress Update-Month August,2021

State: Jharkhand High Court: High Court of Jharkhand

B. Data from Combined FTSCs for Rape and POCSO Act Cases set up under FTSC Scheme ONLY

Sl. No	District (Name of the District)	No. of functional Courts	Brought Forward cases from the previous month		New cases registered		Total cases disposed in the month		Pending cases at the end of the month		Pending cases >5 years out of total pending in Col. No. 7	
			Rape Cases	POCSO Act Cases	Rape Cases	POCSO Act Cases	Rape Cases	POCSO Act Cases	Rape Cases	POCSO Act Cases	Rape Cases	POCSO Act Cases
1	West Singhbhum at Chalbasa	1	34	89	1	3	0	2	35	90	4	1

Note:.- 01case record related to Rape case is received from Sessions Judge,Chalbasa which is shown in new registration column.

Statement Clerk
Civil Court,Chalbasa

Court Manager
Civil Court, Chalbasa

Registrar
Civil Court, Chalbasa

Principal District & Sessions Judge,
Singbhum West at Chalbasa

Month and Year: August, 2021

Case No.	Date of Submission of Charge sheet	Why Commitment has not been made to the court of Session within six months of submission of Charge Sheet	If accused absconding whether it was informed to the Superintendent of Police	Reply of the Superintendent of Police for not executing the warrant of arrest
1	2	3	4	5
G.R.-410(S)/2017	04/04/2018 (Charge sheet given by showing accused absconder)	Accused is not appeared as yet.	Yes
G.R.-649/2017	27.07.2018	Due to non appearance of accused persons U/s 83 Cr.P.C issued

Information regarding Session Trial Cases

(In Compliance of Hon'ble High Court Letter no. 1229-1251/R&S dated-17.06.2015 and Letter No. 1546/R&S Dated 07.07.2015) Annexure- II

Name of the Judgeship: West Singhbhum at Chaibasa

Month and Year: August, 2021

Case No.	Date of Submission of Charge sheet	Why the Sessions Trial is pending for more than 10 years	If accused/ witness is absconding whether it was informed to the Superintendent of Police	Reply of the Superintendent of Police for not executing the warrant of arrest
1	2	3	4	5
Sessions Trial-324(S)/86	05/04/86	Record received on transfer from the court of FTC-I (I/c) on 11.10.18. Accused was declared absconder on 21.02.12 and on the strength of permanent warrant he has been arrested and remanded in this case on 10.10.2018. Charge has already been framed against him on 07.07.1988 and now the case is pending for appearance of accused Kanu Lohar.
Sessions Trial 369/93	30.09.1993	Accused arrested and remanded in this case on 01.03.2019 on the strength of permanent warrant and now this case is pending for Argument.
Sessions Trial-86(S)/2002	06/03/02	The accused was declared absconder on 05.09.2003 and he has been arrested on 05.11.2018. The Charge is framed on 31.05.2019 presently case is pending for Evidence.
Sessions Trial-48(S)/2007	09/05/2005	Record received from the court of Addl Sessions Judge-II, on 26.06.2018. This case was fixed for Judgment on 26.03.2018, but accused didn't appear. Hence his Bail has been canceled and presently this case is pending for appearance of the said accused.
Sessions Trial-183/2007	14.03.2007	Record received from the court of Addl Sessions Judge-II, on 26.06.2018. Wanted accused has been arrested and remanded on this case on 12.07.2017. Letter has been written regarding the missing material Exhibit and C.D. At Present this cases is pending for evidence and receiving of material exhibit.
Sessions Trial-331(S)/2007	Record received on 26.02.2018 from court of Ld. Addl. Sessions Judge FTC-I, Chaibasa (Vacant Court) and now case is pending for Evidence
Sessions Trial 92(S)/08	06/12/07	Record received on 16.05.2018 from court of Ld. Addl. Sessions Judge-II, Chaibasa Now the case is pending for appearance of the accused Sushil Chandra Mahato.
Sessions Trial-171(S)/08	07/08/08	The accused has been remanded in this case on 23.09.2017 through V.C. From Hotwar Jail, Ranchi and charge has been framed on 13.08.2018 and now case is pending for evidence.
Sessions Trial-207(S1)/2008	21.09.2007	Accused surrendered in this court on 30.01.2019. Now this case is pending for Evidence.
Sessions Trial-261(S)/08	28.05.2008	Record received on transfer from the court of F.T.C. (I/C), on 25.02.2019. Charge has been framed in this case on 28.02.2019 and the case is pending for evidence.
Sessions Trial-291/08	04/08/08	Record received in this court on 18.07.2018. Now this case is pending for hearing on the petition filed by defence for re-cross examination of witness after amendment of charge. Now this case is pending for evidence.
Sessions Trial-291(S-1)/08	04/08/08	Record received from the court of Addl Sessions Judge-III, on 31.08.2018 at present the case is pending for appearance
Sessions Trial-192(S)/06	04/25/06	Record received from the court of FTC-V, on 09.05.2019 and now the case is pending for Prosecution Evidence.
Sessions Trial-21(S)/08	02/07/08	Record received from the court of FTC-V, on 25.03.2019 and now the case is pending for Prosecution Evidence.
Sessions Trial-75(S)/08	On the strength of permanent warrant of arrest accused has been arrested and remanded in this case on 09.04.2019 by this Court. Now case is pending for evidence.
Sessions Trial-110(s)/08	01/04/08	Case Record was opened after split up as the accused was not filing any petitions & representation and his bail bond was cancelled and Non Bailable Warrant of Arrest was issued against him. Now the case is pending for the appearance of the accused Shankar Mahli.

Sessions Trial-107(s)/09	Record received from the court of Addl. Sessions Judge-III, Chaibasa on 18.05.2018.Both accused persons did not appear. NBW & 82-83 Cr.P.C. Issued against them.Presently case is pending for Appearance.
Sessions Trial-133(s)/09	28.04.2009	Record received from the court of Ld. 1St Asstt. Sessions Judge, Chaibasa on 13.05.2016 and now the case is pending for the appearance of the accused persons namely 1. Motilal Soren @ Sandeep Soren 2. Harman Longa & 3. Sanjay Besra after amalgamation of S.T. Case No. 133(s1)/2009 on 02.08.2019.
Sessions Trial-276(s)/09	07/10/09	Record received from the court of Ld. Addl. Sessions Judge- IV, Chaibasa on 31.03.2017 and now the case is pending for the appearance of the accused Sahdeo Mahto.
Sessions Trial-302(s)/09	15.09.2009	Record received from the court of Ld. Addl. Sessions Judge- III, Chaibasa on 05.02.2015 and now the case is pending for the appearance of the accused persons namely 1. Sandeep Soren 2. Vijay Bodra 3. Rajendra Munda & 4. Anmol Da.
Sessions Trial-175(s)/09	02/03/09	Record received on transfer from the court of Ld. Addl. Sessions Judge- IV, Chaibasa on 31.03.2017 and now the case is pending for appearance of the accused namely 1. Sahdeo Munda & 2. Anmol Hembrom.
Sessions Trial-166(s1)/09	08/04/93	This suppl. Case record was received on 26.10.2018 from the court of Ld. C.J.M Chaibasa after the arrest of the absconding accused Bula Kunkal on the strength of permanent warrant and now the case is pending for prosecutions evidence.
Sessions Trial-282(S1)/09	30.4.2009	This case record against accused Jainul Topno initiated after receiving report from concerned Police station on 27.03.2019.This case record S.T(S) No.282/2009 against the above named accused was disposed of on 09.01.2019 u/s 299 Cr.P.C Since 27.03.2019 the case is running for production of accused from Raurkela Jail,Odisha.Charge against the said accused was framed on 25.02.2021 and the case is presently running on Evidence.
Sessions Trial-286(S)/09	15.06.2009	The accused was declared absconder and he has been arrested on on 14.11.2019.The Charge is framed on 18.12.2019 presently case is pending for Evidence.
Sessions Trial-49/2010	21.12.2009	Charge against the accused persons Sanjay Ganjhu,Bharat Mundari & Prem Lata framed on 05.01.2013. The original case record of S.T. no.-202/2007 and S.T. no.-157/2008 arises out of Gua P.S case no.17/2004 are disposed off by this court on 30.09.2019 and 22.11.2019 respectively. Till now only five witnesses have been examined.
Sessions Trial 136(S)/10	04/06/10	Accused arrested and remanded in this case on 25.08.2019 on the strength of permanent warrant and now this case is pending for evidence.
Sessions Trial-143(S)/2010	21.04.2010	Charge against the solo accused Kundan Pahan was framed on 06.02.2020. The original case record of S.T. no.-143/2010 was disposed of by the court of Addl. Sessions Judge-II,Chaibasa on 24.02.2018,now this case is pending for evidence.

Statement Clerk
Civil Court, Chaibasa

Court Manager
Civil Court, Chaibasa

Registrar,
Civil Courts,Chaibasa

Principal District & Sessions Judge,
Singhbhum West at Chaibasa